

SLP(Crl.)No. 1460 OF 2001

ITEM No.9

Court No.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1460/2001

(From the judgement and order dated 19/01/2001 in OP 28821/00
of The HIGH COURT OF KERALA AT ERNAKULAM)

AJAYAN OCHANATHURUTH

Petitioner (s)

VERSUS

ANGEL MARY & ORS.

Respondent (s)

(With Appln(s). for permission to place addl. documents on record)

Date : 30/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s)

Mr. C.K.Sasi,adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

The special leave petition is dismissed.

.SP1

(Suman Wadhwa)
Court Master

(V.P.Tyagi)
Court Master